

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:810
ANSWERED ON:27.11.2006
INTRODUCTION OF COMPREHENSIVE CONSUMER POLICY
Barman Shri Ranen

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the draft for the comprehensive National Consumer Policy has been finalised;
- (b) if so, the details thereof and the steps taken for its speedy implementation;
- (c) whether the Government has received recommendation for independent Commission on Food, Drug and product safety for protection of the rights of the consumer; and
- (d) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) & (b): The draft National Consumer Policy incorporating priority issues concerning consumer protection and welfare, is taking final shape, in consultation with all Central Ministries/Departments and State/UT Governments.
- (c) : No such recommendation has been received by the Department of Consumer Affairs.
- (d) : Does not arise in view of above.